

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4087  
ANSWERED ON:18.08.2000  
HOUSING LOAN BY BANKS  
BALIRAM

**Will the Minister of FINANCE be pleased to state:**

- (a) the total housing loan provided by various banks and financial institutions during the last three years, State-wise;
- (b) the terms and conditions for granting such loan;
- (c) the number of defaulters during the above period; and
- (d) the steps taken by the banks to recover the loan amount from the defaulters ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI BALASAHEB VIKHE PATIL ) :

(a) and (b) As per information provided by Reserve Bank of India (RBI), the State-wise outstanding advances of Scheduled Commercial Banks for housing under the priority sector for the last three years 1996, 1997 and 1998 (latest available) are given in the enclosed statement.

The maximum housing loan admissible under priority sector to an individual is restricted to Rs. 5 lakh in rural and semi-urban areas and Rs. 10 lakh in Urban and Metropolitan areas for construction of houses. The rates of interest on housing loans are deregulated and determined by banks themselves. Banks are free to evolve their own guidelines on the stipulations on margin money, security and repayment schedule with their Board of Directors` approval.

(c) and (d) The Information asked for is being collected and will be laid on the Table of the House to the extent available.